

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2157**  
ANSWERED ON 13<sup>TH</sup> DECEMBER, 2024

**ODOP SPECIFIC PMFME**

**2157. SHRI IRANNA KADADI**  
**SHRI LAHAR SINGH SIROYA**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether Government has implemented a Centrally Sponsored Scheme, namely Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) with an approach of 'One District, One Product (ODOP)' and if so, the details thereof;
- (b) the number of Food Processing Units set up in the country so far under said scheme, State-wise, particularly in Karnataka;
- (c) the number of Food Processing Units set up for SC/ST/OBC communities in the country, State-wise, particularly in Karnataka; and
- (d) the details of Food Processing Units functioning at present along with the employment generated by them in the country, State-wise, particularly in Karnataka?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a). Yes, Sir. Ministry of Food Processing Industries (MoFPI) is implementing a Centrally Sponsored- "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The details of financial assistance offered to the prospective entrepreneurs along with eligible entities under PMFME Scheme are at **ANNEXURE-I**. The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure. The States/UTs have identified ODOP based on the agriculture production, raw material availability, perishability of the product, presence of micro enterprises, number of Self-Help Groups (SHG) and Farmer Producer Organizations (FPO) engaged in the processing of this product. The ODOP list recommended by States/ UTs was reconciled with the list of ODOP of Ministry of Agriculture for agriculture-produce of different districts. Ministry has approved One District One Product (ODOP) for 726 districts of 35 States/ UTs.

(b) to (d). Under the PMFME Scheme, loans for 1,08,580 micro food processing units have been sanctioned through Credit Linked Subsidy support including 9,298 SC, 5,201 ST, and 56,540 OBC beneficiaries and about 3,78,004 direct / indirect employment has been generated till 31<sup>st</sup> October 2024. For the State of Karnataka, Credit Linked Subsidy for 5,177 micro food processing enterprises have been sanctioned including 375 SC, 189 ST, and 2,351 OBC beneficiaries and about 21,852 direct/ indirect employment has been generated. The State-wise details, including for the State of Karnataka, is at **ANNEXURE-II (A)**. Under the “Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) Scheme”, “Agro Processing Cluster Scheme (APC)” and “Mega Food Park Scheme (MFP)”, the umbrella scheme of “**Pradhan Mantri Kisan SAMPADA Yojana**” of this Ministry, the desired information, till 31<sup>st</sup> October 2024, is as under:

- “Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) Scheme”:- 279 projects approved, including 18 SC/ 1 ST beneficiaries, and about 26,968 direct/ indirect employment generated. For the State of Karnataka, 14 projects approved including 3 SC/ 0 ST beneficiaries, and about 1679 direct/ indirect employment generated. The State-wise details, including the State of Karnataka, are at **ANNEXURE-II (B)**.
- “Agro Processing Cluster Scheme”:- 76 projects approved including 7 SC/ 1 ST beneficiaries, and about 81,194 direct/ indirect employment generated. For the State of Karnataka, 3 projects approved and about 3050 direct/ indirect employment generated. The State-wise details are at **ANNEXURE-II (C)**.
- “Mega Food Park Scheme”:- 41 projects approved and about 97,493 direct/ indirect employment generated. For the State of Karnataka, 2 projects approved with about 5620 direct/ indirect employment generated. The State-wise details, including the State of Karnataka, are at **ANNEXURE-II (D)**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2157 FOR ANSWER ON 13.12.2024 REGARDING “ODOP SPECIFIC PMFME”**

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

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## ANNEXURE-II(A)

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2157 FOR ANSWER ON 13.12.2024 REGARDING “ODOP SPECIFIC PMFME”

STATE-WISE TOTAL LOANS SANCTIONED OVERALL, SC, ST, OBC ALONG WITH TOTAL EMPLOYMENT GENERATED UNDER PMFME SCHEME (TILL 31<sup>ST</sup> OCTOBER 2024) ARE AS UNDER:-

S. No.	States and UTs	No. of Loans Sanctioned	No. of SC beneficiaries	No. of ST beneficiaries	No. of OBC beneficiaries	Total number of employment generated
1	Andaman & Nicobar Island	18	0	0	7	138
2	Andhra Pradesh	5,770	715	485	3252	11158
3	Arunachal Pradesh	61	0	61	0	361
4	Assam	1,689	128	200	606	3368
5	Bihar	17,608	1731	166	12336	46066
6	Chandigarh	5	0	0	0	22
7	Chhattisgarh	732	64	64	243	5032
8	D & N Haveli & D n D	10	0	3	1	41
9	Delhi	250	40	3	51	773
10	Goa	82	0	2	21	378
11	Gujarat	553	21	11	170	5879
12	Haryana	1,211	98	0	244	14913
13	Himachal Pradesh	1,670	197	50	14	4258
14	Jammu & Kashmir	1,053	59	131	107	2383
15	Jharkhand	2,647	154	426	1514	5997
16	Karnataka	5,177	375	189	2351	21852
17	Kerala	4,780	231	13	3043	13787
18	Ladakh	71	0	70		366
19	Madhya Pradesh	6,228	497	873	3114	24690
20	Maharashtra	19,580	1647	1181	7211	64668
21	Manipur	277	9	68	21	2144
22	Meghalaya	156	1	143	0	280
23	Mizoram	34	0	34	0	145
24	Nagaland	284	0	284	0	528
25	Odisha	1,684	171	46	453	5714
26	Puducherry	136	17	0	110	310
27	Punjab	2,454	61	0	74	35703
28	Rajasthan	774	31	19	337	6017
29	Sikkim	58	3	22	19	150
30	Tamil Nadu	13,520	1218	97	9636	32447
31	Telangana	6,230	888	460	3937	11566
32	Tripura	135	25	29	36	342
33	Uttar Pradesh	12,815	854	27	7521	53465
34	Uttarakhand	760	60	44	101	2457
35	West Bengal	68	3	0	10	609
	<b>Total</b>	<b>1,08,580</b>	<b>9298</b>	<b>5201</b>	<b>56,540</b>	<b>3,78,004</b>

## ANNEXURE-II(B)

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2157 FOR ANSWER ON 13.12.2024 REGARDING “ODOP SPECIFIC PMFME”

STATE-WISE TOTAL PROJECTS APPROVED UNDER CEFPPC SCHEME OVERALL, SC AND ST ALONG WITH TOTAL EMPLOYMENT GENERATED (TILL 31<sup>ST</sup> OCTOBER 2024)

S.No.	States and UTs	No. of applications approved	No. of SC beneficiaries	No. of ST beneficiaries	Total number of employment generated
1	Andhra Pradesh	4			308
2	Arunachal Pradesh	1		1	25
3	Assam	23			1561
4	Bihar	1			140
5	Chhattisgarh	2	1		195
6	Daman & Diu	1			100
7	Goa	1			110
8	Gujarat	27			3247
9	Haryana	15			1059
10	Himachal Pradesh	14	1		1072
11	Jammu & Kashmir	12			618
12	Karnataka	14	3		1679
13	Kerala	14			950
14	Madhya Pradesh	7			613
15	Maharashtra	42	5		5603
16	Manipur	1			40
17	Meghalaya	2			74
18	Odisha	2			225
19	Punjab	10			902
20	Rajasthan	12	1		1059
21	Tamil Nadu	20	1		2093
22	Telangana	3	1		120
23	Tripura	4			255
24	Uttar Pradesh	23	1		3015
25	Uttar Pradesh	1			38
26	Uttarakhand	13	2		1129
27	West Bengal	10	2		738
28	<b>Grand Total</b>	<b>279</b>	<b>18</b>	<b>1</b>	<b>26968</b>

## ANNEXURE-II(C)

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2157 FOR ANSWER ON 13.12.2024 REGARDING “ODOP SPECIFIC PMFME”

STATE-WISE TOTAL PROJECTS APPROVED UNDER APC SCHEME OVERALL, SC AND ST ALONG WITH TOTAL EMPLOYMENT GENERATED (TILL 31<sup>ST</sup> OCTOBER 2024)

Sl. No.	State	No. of Projects approved	No. of SC beneficiaries	No. of ST beneficiaries	Total number of employment generated
1	Andhra Pradesh	7	3		7190
2	Assam	8			6050
3	Bihar	1			1004
4	Chhattisgarh	1			2273
5	Goa	0			0
6	Gujarat	4			3023
7	Haryana	3			2670
8	Himachal Pradesh	2			1556
9	Jammu & Kashmir	1			805
10	Jharkhand	0			0
11	Karnataka	3			3050
12	Kerala	2			2367
13	Madhya Pradesh	4			3998
14	Maharashtra	13	1	1	13662
15	Orissa	1			1667
16	Punjab	3			2326
17	Rajasthan	4	1		4523
18	Tamil Nadu	12			11010
19	Telangana	5	1		12192
20	Uttar Pradesh	2	1		1827
	<b>Grand Total</b>	<b>76</b>	<b>7</b>	<b>1</b>	<b>81194</b>

## ANNEXURE-II(D)

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2157 FOR ANSWER ON 13.12.2024 REGARDING “ODOP SPECIFIC PMFME”

STATE-WISE TOTAL PROJECTS APPROVED UNDER MFP SCHEME OVERALL, SC AND ST ALONG WITH TOTAL EMPLOYMENT GENERATED (TILL 31<sup>ST</sup> OCTOBER 2024)

Sl. No.	State	No. of projects approved	Total number of employment generated
1	Andhra Pradesh	3	24275
2	Arunachal Pradesh	1	28
3	Assam	1	1747
4	Bihar	2	2146
5	Chhattisgarh	1	240
6	Gujarat	2	1236
7	Haryana	2	6620
8	Himachal Pradesh	1	580
9	Jammu & Kashmir	1	30
10	Karnataka	2	5620
11	Kerala	2	1823
12	Madhya Pradesh	2	840
13	Maharashtra	3	802
14	Manipur	1	0
15	Meghalaya	1	0
16	Mizoram	1	155
17	Nagaland	1	6725
18	Odisha	2	8201
19	Punjab	3	2401
20	Rajasthan	2	618
21	Tamil Nadu	1	0
22	Telangana	2	553
23	Tripura	1	268
24	Uttarakhand	2	32403
25	West Bengal	1	182
	<b>Grand Total</b>	<b>41</b>	<b>97493</b>

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